

CORRIGENDUM TO PUBLIC ANNOUNCEMENT DATED MAY 12, 2014, DETAILED PUBLIC STATEMENT DATED MAY 19, 2014, LETTER OF OFFER DATED SEPTEMBER 19, 2014, OFFER OPENING PUBLIC ADVERTISEMENT DATED SEPTEMBER 29, 2014 AND CORRIGENDA DATED SEPTEMBER 23, 2014 AND SEPTEMBER 25, 2014
FOR THE ATTENTION OF THE PUBLIC SHAREHOLDERS OF:

MANGALORE CHEMICALS & FERTILIZERS LIMITED

Registered Office: UB Tower, Level - 11, UB City, No. 24, Vittal Mallya Road, Bangalore - 560 001.

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OPEN OFFER FOR ACQUISITION OF UP TO 3,08,13,939 (THREE CRORE EIGHT LAKH THIRTEEN THOUSAND NINE HUNDRED AND THIRTY NINE) FULLY PAID-UP EQUITY SHARES OF FACE VALUE OF INR 10 (RUPEES TEN) EACH ("EQUITY SHARES") OF MANGALORE CHEMICALS & FERTILIZERS LIMITED ("TARGET COMPANY") FROM THE PUBLIC SHAREHOLDERS OF THE TARGET COMPANY BY ZUARI FERTILISERS AND CHEMICALS LIMITED ("ACQUIRER") TOGETHER WITH ZUARI AGRO CHEMICALS LIMITED ("PAC 1"), UNITED BREWERIES (HOLDINGS) LIMITED ("PAC 2"), KINGFISHER FINVEST INDIA LIMITED ("PAC 3") AND MCDOWELL HOLDINGS LIMITED ("PAC 4") AS THE PERSONS ACTING IN CONCERT (COLLECTIVELY, "PAC") WITH THE ACQUIRER (THE "OFFER" / "OPEN OFFER").

This corrigendum ("Third Corrigendum") is being issued by Ambit Corporate Finance Private Limited and ICICI Securities Limited, for and on behalf of the Acquirer together with PAC in respect of the Offer to the Shareholders of the Target Company with respect to revision in the schedule of major activities relating to the Offer.

Revised Schedule of Major Activities Relating to the Offer

The Government of Maharashtra, vide its notification dated October 7, 2014 (bearing reference no.: PHD. 144/C.R.343/2014/XXIX) has declared Wednesday, October 15, 2014 as a public holiday on account of polling for the General Assembly Elections in the state of Maharashtra. Pursuant to Regulation 18 (8) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011, as amended ("SEBI (SAST) Regulations"), the tendering period shall remain open for ten working days. Accordingly, please note that the schedule of major activities relating to the Offer stands amended as detailed below:

Activity	Original Schedule	Revised Schedule
Date of expiry of the Tendering Period (Offer closing date)	Friday, October 17, 2014	Monday, October 20, 2014
Last date of communicating rejection / acceptance and payment of consideration for accepted Equity Shares and / or share certificate(s) / demat delivery instruction for rejected Equity Shares will be dispatched / issued	Wednesday, November 05, 2014	Friday, November 07, 2014

Further, all references to the date of the Closure of the Tendering Period for this Offer made in the Letter of Offer, the Form of Acceptance-cum-Acknowledgement, the Corrigenda dated September 23, 2014 and September 25, 2014 and the Offer Opening Public Advertisement dated September 29, 2014 should be interpreted as Monday, October 20, 2014, as mentioned above.

Other Information

1. All other terms and conditions of the Offer as set out in the Letter of Offer and the Corrigenda dated September 23, 2014 and September 25, 2014 remain unchanged.
2. The Acquirer and the PAC and their respective directors accept full responsibility for the information contained in the Third Corrigendum and for the fulfillment of obligations under the SEBI (SAST) Regulations in respect of this Offer.
3. This Third Corrigendum is also expected to be available on the SEBI's website (www.sebi.gov.in).

ISSUED FOR AND ON BEHALF OF THE ACQUIRER AND THE PAC BY THE MANAGERS TO THE OFFER



AMBIT CORPORATE FINANCE PRIVATE LIMITED

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Contact Person: Mr. Ayush Jain/Mr. Vishal Kanjani
SEBI Registration Number: INM000011179

Date : October 14, 2014

Place : Mumbai

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